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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/133/2016

NAME OF THE PETITIONER(S) : S. Venkatesh & another

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION
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REPRESENTATION BY WHOM

1. ANANT MERATHIA
Counsel for Respondent 2-3. Anant
2. H. KARTHIK SESHADRI
PRAASASI
Counsel for Petitioners R. Rajaji
3. ANANT N
for CBI VISHNU
Counsel for R4 Anant

ORDER

Shri P Rajaji, counsel for petitioners present. Shri Anant Merathia, counsel for R2 to R4 present. Both the counsels stated that there is a proposal for settlement between the parties and sought time for reporting the outcome of the talks. Time extended at request. Put up on **09.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)